

of Kerala. The lease dead of the said land has since expired on 24.5.1996. The Council would consider the proposal received from the Institute for its further upgradation only after the land lease is revalidated by the State Government of Kerala in favour of the Council.

Panipat Public Sector Oil Refinery

3678. SHRI SHEELA GAUTAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Panipat (Haryana) public sector oil refinery has commenced commercial production of Petroleum products;

(b) if so, the details thereof; product-wise;

(c) the details of various by-products being produced by the said refinery, its annual production during the last six months or since commencement; and

(d) the number of CLF/Marketing Agents, distributors of these products and the area of operation assign to them and the terms thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Yes, Sir.

Cumulative production of petroleum products at Panipat Refinery till November, 1998 is given as under:

(Figs. in thousand tonnes)

1998-99 (Till Nov. 98)**

Crude T'Put	1096.3
<i>Products:</i>	
Liquified Petroleum Gas	3.5
Naphtha	153.9
Superior Kerosene	25.0
High Speed Diesel	421.4
Furnace Oil	11.0
Heavy Petroleum Stock	329.9

** The above includes trial production quantity from May '98 to Sept. '98 and commercial production quantity from October, 1998.

(c) Panipat Refinery has not produced any by-product.

(d) There are no CLF/marketing agents or distributors appointed for the Panipat Refinery Production.

Employment Exchanges

3679. SHRI JAYARAMA I.M. SHETTY: Will the Minister of LABOUR be pleased to state:

(a) whether the Government are aware that the cases of registration with the sub-regional employment exchange, Curzen Road, New Delhi are increasing day by day;

(b) whether any complaint regarding several irregularities in Sub-regional employment exchange, Curzen Road has been received from Members of Parliament;

(c) if so, the details thereof; and

(d) the steps taken by the Govt. to bring transparency in the functioning of this Employment Exchange?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) There is no day to day increase in the number of registration at Sub-Regional Employment Exchange, Curzen Road, now functioning at Kirby Place, New Delhi.

(b) and (c) The Govt. of NCT of Delhi received a few letters from Members of Parliament alleging that the officials of the said Sub-Regional Employment Exchange are involved in arranging fake records of seniority and sending such nominations to various employers. But no specific case was cited. A letter from another Member of Parliament regarding delay in submission of names of registrants for 134 Group 'D' posts notified vacancies was also received. Submission as against these vacancies was completed by 18th November, 1998.

(d) As per the instructions of the Govt. of NCT of Delhi, the scheme of submission is displayed on the notice board of Employment Exchanges. Additionally, the registrants are informed about their sponsorship to the employer, individually.

Muslim Families in Delhi

3680. PROF. SAIFUDDIN SOZ:
SHRI G.M. BANATWALLA:

Will the Minister of HOME AFFAIRS be pleased to state: